

GOVERNMENT OF INDIA
MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION
DEPARTMENT OF FOOD AND PUBLIC DISTRIBUTION

LOK SABHA
UNSTARRED QUESTION NO. 3809
TO BE ANSWERED ON 17TH MARCH, 2020

BAN ON DISTRIBUTION OF KEROSENE UNDER PDS

†3809. SHRI NAYAB SINGH:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्री be pleased to state:

- (a) whether the Government is planning to ban the distribution of kerosene oil at fair price shops operating in the country;
- (b) if so, the details thereof;
- (c) whether the Government is making changes in the existing system of ration distribution at fair price shops; and
- (d) if so, the details thereof?

A N S W E R

MINISTER OF STATE FOR MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION
(SHRI DANVE RAOSAHEB DADARAO)

(a) & (b): There is no proposal to ban the distribution of PDS Kerosene to States/UTs.

(c) & (d): Under National Food Security Act, 2013 (NFSA), the eligible households are entitled to receive foodgrains, namely- Wheat, Rice & Coarse-grains through Public Distribution System (PDS) at highly subsidized price. Under the Act, the Antyodaya Anna Yojana (AAY) households are eligible to receive 35 kg of foodgrains per family per month, whereas the Priority Households (PHH) beneficiaries are eligible to receive 5 kg of foodgrains per person per month.

Further, clause 9(9) of Targeted Public Distribution System (TPDS) (Control) Order, 2015, empowers the State/UT Governments to allow sale of commodities other than distribution of foodgrains through Fair Price Shops to improve the viability of the fair price shop operations.

In addition to this, there is no proposal under consideration to change in the existing system of ration distribution at fair price shops in the Department.
